

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3590
ANSWERED ON:03.09.2012
EXECUTION OF NH PROJECTS
Sardinha Shri Francisco

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether over Rs. 11,000 crores invested for construction of National Highways (NHs) in the country is locked due to land acquisition, environmental clearance and law and order problems especially in Left Wing Extremism (LWE) affected regions;
- (b) if so, the details thereof; and
- (c) the steps being taken / proposed to be taken by the Government to address these problems and construct the National Highways as planned by the Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) No, Madam.
- (b) Does not arise.
- (c) Some projects have however been delayed due to various reasons such as delay in land acquisition, shifting of utilities, obtaining environment, forest clearances and railway approvals, poor performance of contractors and law & order problems in some States, etc. The steps taken by the Government to remove the bottlenecks and accelerate the progress of construction of National Highway (NH) projects include setting up of Regional Offices by National Highways Authority of India (NHAI) headed by Chief General Managers with adequate delegation of powers, setting up of special land acquisition units, setting up of High Powered Committees under the Chairmanship of Chief Secretaries of State Governments to resolve the bottlenecks relating to shifting of utilities, land acquisition issues, etc. Further, all projects are closely monitored and periodically reviewed at the Headquarter as well as the field units for expeditious completion.